

Item No. 2



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 243/2021
in
O.A. No. 4165/2015**

This the 17th day of September, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

D.K. Gupta, Age 67 years
S/o Sri R.L. Gupta
613, New-shiana CGHS
Plot No.10, Sector-6
Dwark,
New Delhi-110075

... Petitioner

(By Advocate : Applicant in person)

Versus

Union of India through
Mr. Anshu Prakash,
Secretary
Department of Telecommunications,
Sanchar Bhawan
20, Ahsoka Road,
New Delhi-110001

... Respondent

(By Advocate : None)

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**O R D E R (ORAL)****Hon'ble Mr. R.N. Singh, Member (J) :**

At the outset, petitioner who appears in person, submits that for the time being he is not pressing the present CP.

2. Accordingly, the CP is dismissed as not pressed.

(R.N. Singh)
Member (J)

/rk/daya/

(A.K. Bishnoi)
Member (A)